

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
Jaipur Bench, Jaipur  
ORDER SHEET

Application No. MA 240/94 of 199 (T 788/86)

Applicant(s) G. D. & ors.

Respondent(s) Gopandu Shandwani

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>27.7.94</u>	<p>none present for the parties.</p> <p>This Bench has already granted additional four months' time on 30.3.94. This, once a prayer of extension of time has already been <sup>allowed</sup> <del>submitted</del>, this is not a fit case for grant of permission.</p> <p>MA is rejected.</p> <p> (O. P. Sharma) Administrative Member</p> <p> (D. L. Mehta) Vice-Chairman</p> <p>Copy sent to the app. and <u>42774278</u> Date <u>1-8-94</u></p> <p></p>